

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF KOSHIKA BIOSCIENCE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	KOSHIKA BIOSCIENCE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	27 th December, 2017
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999MH2017PTC303371
5.	Address of the registered office and principal office (if any) of corporate debtor	A/503, Western Edge II, CCI Compound, Western Express Highway, Borivali East, Mumbai- 400066.
6.	Insolvency commencement date in respect of corporate debtor	16 th April, 2024
7.	Estimated date of closure of insolvency resolution process	13 th October ,2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Nitin Om Kothari IBBI/IPA-001/IP-P-02310/2020-2021/13477
9.	Address and e-mail of the interim resolution professional, as registered with the Board	5A-301, Alica Nagar, Lokhandwala Township, Kandivali East, Mumbai-400101, Maharashtra Email : cakotharico@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	5A-301, Alica Nagar, Lokhandwala Township, Kandivali East, Mumbai-400101, Maharashtra Email: .kbpl.cirp@outlook.com
11.	Last date for submission of claims	30 th April ,2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Koshika Bioscience Private Limited on 16th April,2024

The creditors of Koshika Bioscience Private Limited, are hereby called upon to submit their claims with proof on or before 30th April, 2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/ *Nitin*

Nitin Om Kothari

Reg No : IBBI/IPA-001/IP-P02310/2020-2021/13477

Interim Resolution Professional

Date : 19th April, 2024

Place : Mumbai

